

**GOVERNMENT OF INDIA  
ATOMIC ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:2105  
ANSWERED ON:09.03.2011  
CONVENTION ON SUPPLEMENTARY COMPENSATION  
Singh Shri Pashupati Nath

**Will the Minister of ATOMIC ENERGY be pleased to state:**

- (a) whether the Government has ratified the Convention on Supplementary Compensation developed under the auspices of International Atomic Energy Agency (IAEA) signed at Vienna;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PMO (SHRI V. NARAYANASAMY):

- (a) to (c) India has signed the Convention on Supplementary Compensation (CSC) in Vienna on 27 October 2010. The Convention has not yet been ratified by India. Ratification would be possible after completion of necessary internal procedures by India.